

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 5/2012 (HEARING)		S DIVYA Vs B M SHIVARUDHARAI AH	S.R.RAMAKRISHNAIAH
2	O.S. 10/2012 (HEARING)		HOMBALAMMA G T Vs G.V. DASAPPA	N. SURESH D.SATHYANARAYAN WADEYAR Y.H.DEVARAJ
3	O.S. 66/2014 (HEARING)		KAMALAMMA Vs N. KRISHNA	
4	O.S. 67/2014 (HEARING)		M.R. RAVISHANKAR Vs M.R. RAMANNA	
5	O.S. 74/2014 (HEARING)		Sarojamma Vs K.L Ramalingeswaraguptha	
6	L.A.C. 20/2009 (ARGUMENTS)		B.C. RANGAPPA Vs THE SPL.LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY
7	L.A.C. 21/2009 (ARGUMENTS)		GOVINDAIAH Vs THE SPL.LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY
8	L.A.C. 22/2009 (ARGUMENTS)		B.R. BETTASWAMY GOWDA Vs THE SPL. LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY
9	L.A.C. 23/2009 (ARGUMENTS)		B.R. BETTASWAMYGOWDA Vs THE SPL. LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY
10	O.S. 10/2011 (ARGUMENTS)		H.A. MAHADEVAPPA Vs H.V. SRINIVASA MURTHY	MUMTAZ AHAMED
11	R.A. 23/2013 (ARGUMENTS)		SHREYAS Vs MANJUNATHA	VENKATESH
12	R.A. 59/2016 (ARGUMENTS)		G.R. Gangaswamaiah Vs Gangamma	D. SathyaNarayana Odeyar
13	R.A. 29/2017 (ARGUMENTS) IA/1/2017		Jayamma Vs K.P. Nagaraju	S.R.Ramakrishnaiah
14	R.A. 46/2017 (ARGUMENTS)		Sowbhagya Vs D.K. Nanjundaiah	M. Mohan Kumar
15	R.A. 16/2014 (ARGUMENTS)		VENKATESHAIAH SINCE DEAD BY HIS LRS Vs GOVINDAIAH	H.M.ANANTHAKUMARAI AH

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16	R.A. 41/2017 (JUDGEMENT) IA/2/2017 IA/1/2017		The President, Sri Gopalaiah Vs Syed Mahathas Shaw Khadri	M Manjunatha
17	FDP 5/2010 (ORDERS)		T.S. NARAYANASWAMY Vs GOWRAMMA	B.G.RAMACHANDRAPRASAD ARAVIND.H.S
18	O.S. 27/2018 (ORDERS) IA/1/2018		Smt. Shamala R Vs K.N.Vijayashankar	B.G. Ramachandra Prasad
11.00 AM to 02.00PM				
19	FDP 2/2002 (NOTICE)		SHIVALINGU Vs CHIKKAKOTAMMA	B.K. VENKATAKRISHNA RAO NAVEEDA SULTHAN
20	R.A. 53/2013 (NOTICE)		Shanthamma Vs Gangadharaiah	
21	O.S. 56/2016 (NOTICE)		B. V. Honnappa Vs Channaiah alias Thammaiah	Siddalingaiah
22	O.S. 13/2013 (HEARING)		H.L.ASHWINI Vs H.T.LAKSHMINARAYANA	B.K.VENKATAKRISHNARAO
23	O.S. 107/2019 (HEARING) IA/1/2019 IA/2/2019		Gururaj B.S. Vs Smt.Sharadha	Jagadeesha
24	O.S. 10/2010 (EVIDENCE)		GANGAMMA Vs THIMMAIAH	S.R.RAMAKRISHNAIAH
25	M.C. 7/2014 (EVIDENCE)		THIMMEGOWDA Vs POORNIMA	B R RANGASWAMY
26	O.S. 61/2014 (EVIDENCE)		M.K. KEMPAKUMAR Vs M. THIMMAIAH	PRABHAT
27	L.A.C. 107/2015 (EVIDENCE)		Chikkacheluva Vs Assistant Commissioner LAO	
28	M.V.C. 1183/2015 (EVIDENCE)		Lokesh M.Y. Vs MD, KSRTC	
29	L.A.C. 3/2016 (EVIDENCE)		Shivaramaiah Vs Special Land Acquisition Officer.	P.Mahesh
30	L.A.C. 494/2016 (EVIDENCE)		Mayamma Vs Assistant Commissioner	
31	M.V.C. 532/2017 (EVIDENCE)		S.C.Dhananjaiah alias Arun Vs G.N.Ramesh	Mumtaz Ahmed

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
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Cause List Date: 15-12-2020

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32	O.S. 35/2017 (EVIDENCE) IA/1/2017		Drakshayeeni Vs Honnamma alias Bodamma	N Mohamed Akbar
33	M.V.C. 747/2017 (EVIDENCE)		P.G. Ramaiah Vs Purushotham	K.H. Dayananda
34	O.S. 70/2017 (EVIDENCE) IA/1/2017		Sunandamma N.K. Vs N.K. Chandrashekharaiiah	Chikkegowda. C
35	O.S. 145/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Darshan Vs Thimmamma	A.R.Rangaswamy
36	O.S. 146/2020 (FIRST HEARING) IA/1/2020		Ananda Venkatesh.R Vs Padma	P.Maruthi Rao
37	O.S. 147/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Mahalakshmi. K.M Vs Mudlaiiah S.T	Naveen Kumar P
38	M.V.C. 660/2019 (A.D.R.)		M.N.Nagamma Vs Srinivasa @ Srinivasareddy	B.S.Prakasha
Cases listed below are adjourned due to Covid 19				
39	O.S. 76/2017 (EVIDENCE) IA/2/2017 IA/1/2017 IA/3/2017	16-01-2021 (11.00 AM to 02.00PM)	K.N. Shivashankar Vs K.N. Suryanarayan	B.K. venkatakrishna Rao
40	O.S. 55/2018 (NOTICE) IA/1/2018	16-01-2021	Kalaiah Vs K.R.Chandra	B.G.Ningaraja
41	EX 40/2019 (NOTICE)	16-01-2021	Jayamma Vs The National Insurance Co.Ltd	Chandrashekara.B
42	R.A. 58/2019 (NOTICE)	16-01-2021	Shivanna Vs Gangamma	Chandranna K.G
43	M.C. 54/2019 (NOTICE)	16-01-2021	Jithendra S.V. Vs Smt. H.S. Lakshmi alias Varalakshmi	V. Narendra
44	EX 47/2019 (NOTICE)	16-01-2021	K.S.Lokesh Vs The National Insurance Co.Ltd	Krishna Raj
45	R.A. 73/2019 (NOTICE) IA/1/2019	16-01-2021	Gangaiah Vs The Managing Director, BESCOM, Corporate Office, K.R. Circle, Dr.B.R. Ambedkar Veedhi, Bangalore.	B.R. Rangaswamy

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

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46	EX 51/2019 (NOTICE)	16-01-2021	B.M.Ramdasa Vs G.S.Meeti	K.H.Dayananda
47	EX 53/2019 (NOTICE)	16-01-2021	Ananya.K.S Vs Oriental Insurance Co.Ltd	Dayanand K H
48	R.A. 1/2020 (NOTICE) IA/1/2020	16-01-2021	Manchaiah Vs Thirumalaiah	Naveeda Sulthana
49	M.A. 2/2020 (NOTICE) IA/2/2019	16-01-2021	Kempamma Vs Kadaiah	Manjunatha S M
50	M.C. 2/2020 (NOTICE)	16-01-2021	Ravikumar.H.C Vs Hema	Y.H.Ravichandra
51	Misc 2/2020 (NOTICE)	16-01-2021	Siddagangamma Alias Siddalingamma Vs Lakkanna	Mumtaz Ahamed
52	R.A. 7/2020 (NOTICE) IA/1/2020	16-01-2021	Muddegowda Vs Gangaiah	B.R. Rangaswamy
53	O.S. 32/2020 (NOTICE) IA/1/2020	16-01-2021	Vijayakumar Vs Ramanna	B.R. Rangaswamy
54	O.S. 31/2018 (HEARING) IA/1/2018	16-01-2021	Smt. B.N.Geetha Vs Y.S Arunkumar	S.U. Singrigowda
55	O.S. 41/2018 (HEARING) IA/1/2018	16-01-2021	Seenappa T Vs Smt. Hanumamma	P.R.Harish Kumar
56	O.S. 48/2018 (HEARING) IA/1/2018	16-01-2021	Smt. Mallamma Vs Gangaiah	Chandrashekar C.S.
57	O.S. 53/2018 (HEARING) IA/1/2018	16-01-2021	G.Munivenkatappa Vs Smt. Nagamma	B.S.Mahendra
58	L.A.C. 7/2017 (EVIDENCE) IA/1/2017	16-01-2021	A.S Vishwanath Vs Executive Engineer	P.Mahalingaiah
59	L.A.C. 8/2017 (EVIDENCE) IA/1/2017	16-01-2021	L Tibbegowda Vs Executive Engineer	
60	L.A.C. 9/2017 (EVIDENCE) IA/1/2017	16-01-2021	Gowramma Vs Executive Engineer	
61	L.A.C. 10/2017 (EVIDENCE) IA/1/2017	16-01-2021	Venkatamma Vs Executive Engineer	
62	L.A.C. 11/2017 (EVIDENCE) IA/1/2017	16-01-2021	M.N. Jayamma Vs Executive Engineer	A.N.Ramesha

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	L.A.C. 12/2017 (EVIDENCE) IA/1/2017	16-01-2021	H.V.Srinivasashetty Vs Executive Engineer	A.N.Ramesha
64	L.A.C. 13/2017 (EVIDENCE) IA/1/2017	16-01-2021	H.G.Gopal shetty Vs Executive Engineer	A.N.Ramesha
65	O.S. 15/2018 (EVIDENCE)	16-01-2021	Boraiah Vs Smt. Rukmini	K.L.Lokesh
66	O.S. 38/2018 (EVIDENCE)	16-01-2021	B. M Suresh Vs B M Ramesh	Doddaiah K.H
67	M.V.C. 746/2018 (EVIDENCE)	16-01-2021	Lakshamma Vs Govindaraju	K.M.Thimmappa
68	O.S. 51/2018 (EVIDENCE) IA/1/2018	16-01-2021	Chandregowda Vs S.K.Mahamod	A.R.Rangaswamy
69	O.S. 63/2018 (EVIDENCE) IA/1/2018	16-01-2021	Ganganna aliyas Gangaiah Vs Rangaiah	M.Guddappa
70	O.S. 73/2018 (EVIDENCE)	16-01-2021	Darshan R Vs Smt. Hemavathamma	Y.H.Ravichandra
71	O.S. 76/2018 (EVIDENCE)	16-01-2021	Smt. Dhanalakshmi Vs Krishnappa	Premalatha K.H
72	M.V.C. 1089/2019 (EVIDENCE)	16-01-2021	Shivaramaiah Vs Thimmegowda	Mumtaz Ahamed
73	M.C. 8/2020 (NOTICE)	25-01-2021	Pushpalatha alias Prameela Vs Bettaswamy T.	Rajesh G.A.
74	O.S. 42/2020 (NOTICE) IA/1/2020 IA/2/2020	25-01-2021	Shivakumar K.N. Vs Girish K.N.	Suresha N
75	EX 14/2020 (NOTICE)	25-01-2021	Kabeerulla Khan Vs The Special Land Acquisition Officer, Hemavathi Nala Valaya, Bengaluru-Hassan Railway Line Tumkur	Prakash M.L
76	R.A. 14/2020 (NOTICE) IA/1/2020	25-01-2021	Lakshamma Vs Chikkanna	Ramakrishnaiah S.R.
77	O.S. 58/2020 (NOTICE) IA/1/2020	25-01-2021	Lakshamma Vs Hanumanthegowda	Chandrashekar C.S.
78	M.C. 17/2020 (NOTICE)	25-01-2021	H.G. Chandrashekar Vs M. Manjula	D. Danalashmi

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

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79	M.A. 15/2020 (NOTICE) IA/1/2020	25-01-2021	Smt. Mariyamma Vs Smt. Premakumari	A.R.Rangaswamy
80	M.A. 17/2020 (NOTICE)	25-01-2021	Smt. Puttalakshmi Vs Nagaraju	S.Natesh
81	O.S. 31/2016 (HEARING) IA/2/2016 IA/1/2016 IA/3/2016	25-01-2021	Siddagangaiah Vs Chikkamma	Ravi P.
82	O.S. 13/2017 (HEARING) IA/1/2017	25-01-2021	H.N. Basavambika Vs S.B. Latha	H.P. Sadashivappa
83	O.S. 75/2018 (HEARING) IA/1/2018	25-01-2021	T.C.Paramashivaiah Vs Smt. Madamma	B.G.Ramachandraprasad
84	O.S. 66/2019 (HEARING) IA/1/2019	25-01-2021	Smt. Shivamma Vs Smt. Yashodamma	Chandrashekar C.S.
85	ELEC.C 4/2019 (HEARING) IA/1/2019	25-01-2021	Venkatesh K.S. Vs State Election Commission	B.R. Rangaswamy
86	ELEC.C 5/2019 (HEARING) IA/1/2019	25-01-2021	B.R. Jagadeesh Vs State Election Commission	D.P.Shetty
87	EX 27/2019 (HEARING)	25-01-2021	Jayamma Vs The Oriental Insurance Co.Ltd	Abdul Rehaman
88	O.S. 146/2019 (HEARING) IA/1/2019	25-01-2021	Kempamma Vs Smt. Doddamma	B.R. Rangaswamy

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
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Cause List Date: 15-12-2020

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 513/2012 (CUSTODY MATTERS)		HULIYURDURGA POLICE STATION Vs DORESESWAMY SWAMY	M.A. CHANDRAIAH.
2	C.C. 72/2020 (CUSTODY MATTERS)		Amruthur Police Station Vs Revanth Rao Alias Rao Alias Rev	App
Cases listed below are adjourned due to Covid 19				
3	Crl.Misc. 254/2020 (FIRST HEARING)	19-12-2020	Harisha H.G. Vs Tahasildar	BettaswamyGowda G R
4	Crl.Misc. 256/2020 (FIRST HEARING)	19-12-2020	Mahalakshmi Vs Tahasildar	BettaswamyGowda G R
5	Crl.Misc. 257/2020 (FIRST HEARING)	19-12-2020	Jagadeesha K.A. Vs Chief officer, TMC., Kunigal	BettaswamyGowda G R
6	Crl.Misc. 258/2020 (FIRST HEARING)	19-12-2020	Saidani Vs Chief officer	Manjuladevi. M.G
7	Crl.Misc. 259/2020 (FIRST HEARING)	19-12-2020	Chamaraju Vs Tahasildar	G.R. Kalpana
8	Crl.Misc. 260/2020 (FIRST HEARING)	19-12-2020	Shahid Vs Chief officer	K.H.Ramesh
9	Crl.Misc. 263/2020 (FIRST HEARING)	19-12-2020	Suban Vs Chief officer	Manjuladevi. M.G
10	Crl.Misc. 264/2020 (FIRST HEARING)	19-12-2020	Shyamanna V.A Vs Tahasildar	G.R. Kalpana
11	Crl.Misc. 265/2020 (FIRST HEARING)	19-12-2020	Rajesh Vs Tahasildar	G.R. Kalpana
12	Crl.Misc. 266/2020 (FIRST HEARING)	19-12-2020	Manjula G Vs Tahasildar	G.R. Kalpana
13	Crl.Misc. 267/2020 (FIRST HEARING)	19-12-2020	Ismail Vs Tahasildar	G.R. Kalpana
14	Crl.Misc. 268/2020 (FIRST HEARING)	19-12-2020	Divya C Vs Tahasildar	G.R. Kalpana

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

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15	Crl.Misc. 269/2020 (FIRST HEARING)	19-12-2020	Jayamma Vs Tahasildar	G.R. Kalpana
16	Crl.Misc. 270/2020 (FIRST HEARING)	19-12-2020	S.Y. Shivaramaiah Vs TMC., Kunigal	G.R. Kalpana
17	Crl.Misc. 271/2020 (FIRST HEARING)	19-12-2020	Narasimha Vs Chief officer	Manjuladevi. M.G
18	Crl.Misc. 272/2020 (FIRST HEARING)	19-12-2020	Gowri Vs Tahasildar	G.R. Kalpana
19	Crl.Misc. 273/2020 (FIRST HEARING)	19-12-2020	Deepu Vs Chief officer	Manjuladevi. M.G
20	Crl.Misc. 274/2020 (FIRST HEARING)	19-12-2020	Muthuraj G.P. Vs Tahasildar	G.R. Kalpana
21	Crl.Misc. 275/2020 (FIRST HEARING)	19-12-2020	Mangamma Vs Tahasildar	G.R. Kalpana
22	Crl.Misc. 276/2020 (FIRST HEARING)	19-12-2020	Ramachandraiah. K.R Vs Chief officer	Manjuladevi. M.G
23	Crl.Misc. 277/2020 (FIRST HEARING)	19-12-2020	Lakshamma Vs Tahasildar	G.R. Kalpana
24	Crl.Misc. 278/2020 (FIRST HEARING)	19-12-2020	Gangamma Vs Tahasildar	G.R. Kalpana
25	Crl.Misc. 279/2020 (FIRST HEARING)	19-12-2020	Doddavenkatarangaiah Vs Tahasildar	G.R. Kalpana
26	Crl.Misc. 280/2020 (FIRST HEARING)	19-12-2020	Kamamma Vs Tahasildar	G.R. Kalpana
27	Crl.Misc. 281/2020 (FIRST HEARING)	19-12-2020	Ramu K Vs Tahasildar	G.R. Kalpana
28	Crl.Misc. 282/2020 (FIRST HEARING)	19-12-2020	Ravi G.K. Vs Tahasildar	G.R. Kalpana
29	Crl.Misc. 283/2020 (FIRST HEARING)	19-12-2020	Krishnappa G.R. Vs Tahasildar	G.R. Kalpana

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

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30	Crl.Misc. 284/2020 (FIRST HEARING)	19-12-2020	Shruthi Vs Chief officer	Manjuladevi. M.G
31	Crl.Misc. 285/2020 (FIRST HEARING)	19-12-2020	Noor Jan Vs Chief officer	Manjuladevi. M.G
32	Crl.Misc. 286/2020 (FIRST HEARING)	19-12-2020	Prakash M.N Vs Tahasildar	G.R. Kalpana
33	Crl.Misc. 287/2020 (FIRST HEARING)	19-12-2020	Aishwarya K.H Vs Chief officer	K.H.Ramesh
34	Crl.Misc. 288/2020 (FIRST HEARING)	19-12-2020	Sakamma Vs Chief officer	K.H.Ramesh
35	Crl.Misc. 289/2020 (FIRST HEARING)	19-12-2020	Venkalakshamma Vs Tahasildar	K.H.Ramesh
36	Crl.Misc. 290/2020 (FIRST HEARING)	19-12-2020	Honnamma Vs Tahasildar	K.H.Ramesh
37	Crl.Misc. 291/2020 (FIRST HEARING)	19-12-2020	Aruladas Vs Chief officer	Ramesh K.H.
38	Crl.Misc. 292/2020 (FIRST HEARING)	19-12-2020	Susheela Vs Chief officer	Manjuladevi. M.G
39	Crl.Misc. 293/2020 (FIRST HEARING)	19-12-2020	Ramu Vs Chief officer	Manjuladevi. M.G
40	Crl.Misc. 294/2020 (FIRST HEARING)	19-12-2020	Kalavathi Vs Chief officer	Manjuladevi. M.G
41	Crl.Misc. 295/2020 (FIRST HEARING)	19-12-2020	Kumar Vs Chief officer	Manjuladevi. M.G
42	Crl.Misc. 296/2020 (FIRST HEARING)	19-12-2020	Anusha L Vs Chief officer	Manjuladevi. M.G
43	Crl.Misc. 297/2020 (FIRST HEARING)	19-12-2020	Indramma Vs chief officer	Manjuladevi. M.G
44	Crl.Misc. 298/2020 (FIRST HEARING)	19-12-2020	Yogeesh.K.T Vs Chief officer	Manjuladevi. M.G

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

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45	Crl.Misc. 299/2020 (FIRST HEARING)	19-12-2020	Yashodha Vs TMC, Kunigal	Dhanalakshmi.D
46	Crl.Misc. 300/2020 (FIRST HEARING)	19-12-2020	Janakamma Vs Tahashildar	Dhanalakshmi.D
47	Crl.Misc. 301/2020 (FIRST HEARING)	19-12-2020	Ramalingegowda.L Vs Tahasildar	D. Danalashmi
48	Crl.Misc. 302/2020 (FIRST HEARING)	19-12-2020	Girijamba Vs Tahashildra	D. Danalashmi
49	Crl.Misc. 303/2020 (FIRST HEARING)	19-12-2020	Venkatalakshamma Vs Tahashildar	D. Danalashmi
50	Crl.Misc. 304/2020 (FIRST HEARING)	19-12-2020	Lingappa Vs Tahashildar	D. Danalashmi
51	Crl.Misc. 305/2020 (FIRST HEARING)	19-12-2020	Anilkumar Vs TMC, Kunigal	Ramesh K.H.
52	Crl.Misc. 306/2020 (FIRST HEARING)	19-12-2020	Gurusidda Vs TMC, Kunigal	Ramesh K.H.
53	Crl.Misc. 307/2020 (FIRST HEARING)	19-12-2020	Lokesh.V Vs TMC, Kunigal	Naveeda Sulthana
54	Crl.Misc. 308/2020 (FIRST HEARING)	19-12-2020	Lokesh. V Vs TMC Kunigal	Naveeda Sulthana
55	Crl.Misc. 309/2020 (FIRST HEARING)	19-12-2020	Gangaiah Vs TMC Kunigal	D. Danalashmi
56	Crl.Misc. 310/2020 (FIRST HEARING)	19-12-2020	S.S. Kamala Vs TMC, Kunigal	D. Danalashmi
57	Crl.Misc. 311/2020 (FIRST HEARING)	19-12-2020	Anjanappa Vs TMC, Kunigal	D. Danalashmi
58	Crl.Misc. 312/2020 (FIRST HEARING)	19-12-2020	K.S. Ramesh Vs TMC, Kunigal	D. Danalashmi
59	Crl.Misc. 313/2020 (FIRST HEARING)	19-12-2020	Nagaraja Vs TMC, Kunigal	D. Danalashmi

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	Crl.Misc. 314/2020 (FIRST HEARING)	19-12-2020	Devaraj Vs TMC, Kunigal	D. Danalashmi
61	Crl.Misc. 315/2020 (FIRST HEARING)	19-12-2020	Lakshmi Vs TMC, Kunigal	D. Danalashmi
62	Crl.Misc. 316/2020 (FIRST HEARING)	19-12-2020	Kapanaiah Vs TMC, Kunigal	D. Danalashmi
63	Crl.Misc. 317/2020 (FIRST HEARING)	19-12-2020	Rajamma Vs Tahashildrar, Kunigal	D. Danalashmi
64	Crl.Misc. 318/2020 (FIRST HEARING)	19-12-2020	Rajamma Vs Tahashildar, Kunigal	D. Danalashmi
65	Crl.Misc. 319/2020 (FIRST HEARING)	19-12-2020	Shivamma Vs TMC, Kunigal	D. Danalashmi
66	Crl.Misc. 320/2020 (FIRST HEARING)	19-12-2020	Chikkahanumaiah Vs TMC, Kunigal	D. Danalashmi
67	Crl.Misc. 321/2020 (FIRST HEARING)	19-12-2020	Lakshamma Vs TMC, Kunigal	D. Danalashmi
68	Crl.Misc. 322/2020 (FIRST HEARING)	19-12-2020	Girija. H.N Vs TMC, Kunigal	D. Danalashmi
69	Crl.Misc. 323/2020 (FIRST HEARING)	19-12-2020	Ayub Khan Vs Tahashildar Kunigal	D. Danalashmi
70	Crl.Misc. 324/2020 (FIRST HEARING)	19-12-2020	Yarranna. S.C Vs Tahashildar, Kunigal	D. Danalashmi
71	Crl.Misc. 325/2020 (FIRST HEARING)	19-12-2020	Somashekara. D.S Vs TMC, Kunigal	D. Danalashmi
72	Crl.Misc. 326/2020 (FIRST HEARING)	19-12-2020	Chaluvvaraja Vs TMC, Kunigal	D. Danalashmi
73	Crl.Misc. 327/2020 (FIRST HEARING)	19-12-2020	Susheelamma Vs TMC, Kunigal	D. Danalashmi
74	Crl.Misc. 328/2020 (FIRST HEARING)	19-12-2020	Ashwathamma Vs Tahashildar, Kunigal	D. Danalashmi

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	Crl.Misc. 329/2020 (FIRST HEARING)	19-12-2020	Shankarappa.B.G Vs TMC, Kunigal	D. Danalashmi
76	Crl.Misc. 330/2020 (FIRST HEARING)	19-12-2020	Rangaswamy. B.R Vs Tahashildar, Kunigal	D. Danalashmi
77	Crl.Misc. 331/2020 (FIRST HEARING)	19-12-2020	Rangaraju Vs Tahashildar, Kunigal	D. Danalashmi
78	Crl.Misc. 332/2020 (FIRST HEARING)	19-12-2020	Bhadramma Vs Tahashildar	D. Danalashmi
79	Crl.Misc. 333/2020 (FIRST HEARING)	19-12-2020	Vasantha. K Vs Tahashildar	D. Danalashmi
80	Crl.Misc. 334/2020 (FIRST HEARING)	19-12-2020	Raghu. G Vs Tahashildar, Kunigal	D. Danalashmi
81	Crl.Misc. 335/2020 (FIRST HEARING)	19-12-2020	Dhanalakshmi Vs Tahashildar, Kunigal	D. Danalashmi
82	Crl.Misc. 336/2020 (FIRST HEARING)	19-12-2020	Gowramma Vs Tahashildar, Kunigal	D. Danalashmi
83	Crl.Misc. 337/2020 (FIRST HEARING)	19-12-2020	Zamilabi Vs Tahashildar, Kunigal	D. Danalashmi
84	Crl.Misc. 338/2020 (FIRST HEARING)	19-12-2020	Khalandar Sab Vs Tahashildar, Kunigal	D. Danalashmi
85	Crl.Misc. 339/2020 (FIRST HEARING)	19-12-2020	Noorulla Vs Tahashildar, Kunigal	D. Danalashmi
86	Crl.Misc. 340/2020 (FIRST HEARING)	19-12-2020	Mahammed Ghaji Vs Tahashildar, Kunigal	D. Danalashmi
87	Crl.Misc. 341/2020 (FIRST HEARING)	19-12-2020	Thabasum Banu Vs Tahashildar, Kunigal	D. Danalashmi
88	Crl.Misc. 342/2020 (FIRST HEARING)	19-12-2020	Shabeer Khan Vs Tahashildar, Kunigal	D. Danalashmi
89	Crl.Misc. 343/2020 (FIRST HEARING)	19-12-2020	Shankaranaga. T.K Vs Tahashildar, Kunigal	D. Danalashmi

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
AMENDMENT				
1	O.S. 379/2015 (SUMMONS)		Siddabasavaiah Vs C.V. Chandrashekaraiah	B.R. Rangaswamy
SS TO DEFT. BY RPAD				
2	O.S. 103/2020 (SUMMONS) IA/1/2020		Thimmegowda Vs Puttamma	Krishnamurthy V
3	O.S. 315/2020 (SUMMONS)		Girish Vs Sunith	Krishnamurthy V
STEPS				
4	O.S. 365/2011 (SUMMONS)		B.SIDDIAIAH Vs HUCHAMMA	K.H. DYANANDA
5	O.S. 45/2020 (SUMMONS) IA/1/2020 IA/2/2020		N V shivakumar Vs N V Vijaya Kumar	H N Manjunath
WRITTEN STATEMENT				
6	O.S. 461/2012 (SUMMONS)		GANGAMMA Vs CHANNAMMA DEAD W OF LATE PUTTARANGASHETTY SINCE DEAD BY LRS	M.GUDDAPPA
7	O.S. 43/2013 (SUMMONS)		MANJUNATHA GOWDA REPRESENTED BY HIS GRAND FATHER RAMAKRISHNAIAH Vs KRISHNA	D. SATYANARAYANA
8	O.S. 151/2020 (SUMMONS) IA/1/2020		D Rangaswamaiah Vs Jabeeulla Khan	B.R. Rangaswamy
9	O.S. 161/2020 (SUMMONS)		Ramakrishnaiah Vs Shivalingaiah	G A Jagadish
10	O.S. 321/2020 (SUMMONS) IA/1/2020		Shivalingegowda Vs Jayamma	Venkataramu
11	FDP 9/2008 (HEARING)		MARIYANNA Vs NANJUNDAIAH S OF SIDDIAIAH SINCE DEAD BY L.RS.	A.R. RANGASWAMY B.T. RANGASWAMY

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 383/2013 (HEARING) IA/1/2013		VENKATAMMA Vs NARAYANAPPA	D. SATYANARAYANA
TO FURNISH DRAFT SALE DEED				
13	EX 48/2018 (HEARING)		Sangeetha Vs Gangamma	Shankar T.M
14	O.S. 27/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Shakunthala Vs Chief Secretary Govt. of Karnataka	B.T. Nagaraju
ARGUMENTS BY ADV. DEFTS.				
15	O.S. 567/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Suresh Vs S.N. Narayana	A.R.Rangaswamy
AWAIT FURTHER ORDERS				
16	O.S. 359/2009 (ORDERS)		Channaiah Vs Ramachandra	
17	FDP 15/2018 (ORDERS)		C.Swetha Vs B.K. Channaiah	C L vasanth kumar
18	O.S. 11/2020 (A.D.R.)		Krishnamurthy Vs H B Revanna	D. SathyaNarayana Odeyar
19	FDP 22/2018 (ARGUMENTS)		Kaveri Grameena Bank Vs Chikkathammaiah	Lakshmana
20	O.S. 207/2012 (JUDGEMENT)		RAMEEZA BI. Vs NINGAMMA.	K.N. SIDDEGOWDA B R RANGASWAMY
21	O.S. 139/2019 (ORDERS) IA/1/2019		Mohamed Ummar Vs Rajashekar	Prashanth C N
22	O.S. 463/2019 (ORDERS) IA/1/2019		Lingaiah Vs Beeralingaiah	Vijayendra D Joshi
11.00 AM to 02.00PM				
AWAIT SUMMON/NOTICE				
23	O.S. 355/2020 (SUMMONS)		H T Hanumanthaiah Vs Thibbamma aliyas Gundamma	D. SathyaNarayana Odeyar
NOTICE ON IA				

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 441/2020 (SUMMONS) IA/1/2020		Tontada Siddalingeshwar Kainkarya Seva Sanga, represented by its secretary A.B. Nagaraj Vs Government of Karnataka represented by deputy commissioner Tumakuru	A.R.Rangaswamy
SS TO DEFT. BY -SERVICE				
25	O.S. 339/2020 (SUMMONS) IA/1/2020 IA/2/2020		Lakkanna Vs Rajamma	Chikkegowda. C
26	O.S. 489/2019 (HEARING) IA/1/2019		A C Harish Vs Shekar V	Shivaprasad G.P
27	O.S. 219/2015 (EVIDENCE) IA/1/2015		Shanthamma Vs Huchmma	G.R.Bettaswamy
28	O.S. 317/2016 (EVIDENCE)		Channamma Vs Nanjaiah	S.H. Doddahanumaiah
29	O.S. 169/2017 (EVIDENCE)		Jayalakshamma Vs Rangaswamy	Nagaraja
CROSS EXAMINATION OF DW				
30	O.S. 309/2011 (EVIDENCE)		NANJEGOWDA Vs LAKKANNA	C G SATHYANATRAYANA
31	O.S. 215/2012 (EVIDENCE)		M.K. SHIVANNA Vs B.K. GANGADHARAI AH.	K.N. RAMACHANDRAIAH
32	O.S. 81/2015 (EVIDENCE)		Ammayamma Vs Bhagyamma	A.R. RANGASWAMY B.G.Ramachandra
CROSS EXAMINATION OF PW				
33	O.S. 219/2012 (EVIDENCE)		NARAYANA Vs LAXMAMMA	A.R. RANGASWAMY
FURTHER EVIDENCE FOR DEFND				
34	O.S. 375/2011 (EVIDENCE)		SAKKAMMA Vs RANGASWAMY	B.R. Rangaswamy
35	O.S. 135/2012 (EVIDENCE)		JAYAMMA Vs LAKSHMAMMA	K.NISAR AHAMED K.N. SIDDEGOWDA
FURTHER EVIDENCE FOR PLNTF				

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 433/2012 (EVIDENCE)		MANJULA Vs VENKATARAMANIAH	NARASIMHAIAH B R NARAYANAGOWDA
ARGUMENTS BY ADV. DEFTS.				
37	O.S. 329/2015 (ARGUMENTS) IA/1/2015		Paravathamma Vs Ramaiah	Chandrashekar C.S.
38	O.S. 83/2012 (DEFENCE EVIDENCE)		GULIGOWDA Vs RAMAKRISHNA	H.G. PRAKASH
Cases listed below are adjourned due to Covid 19				
39	O.S. 85/2014 (SUMMONS)	04-02-2021	CHIKKAMMA Vs K.M.MUTTHEGOWDA	K.G. CHANDRANNA
40	O.S. 279/2014 (SUMMONS) IA/1/2014	04-02-2021	DHANALAKSHMI Vs CHANNIAIAH	J. RANGANATH
41	O.S. 83/2015 (SUMMONS)	04-02-2021	Chikkahanumaiah Vs Ram Sanjeevaiah	D.Sathyanarayan Odeyar
42	O.S. 361/2015 (SUMMONS) IA/1/2015	04-02-2021	Adaveeshappa Vs Padama	Rajesh G.A.
43	FDP 5/2016 (SUMMONS)	04-02-2021	Shanthamma Vs Vijayarani	Venkatesh
44	O.S. 385/2016 (SUMMONS) IA/1/2016	04-02-2021	Puttamma Vs G.T.Rajanna	Prakash M.L
45	O.S. 71/2017 (SUMMONS)	04-02-2021	Krishnashetty Vs Gangadharaiah	D. SathyaNarayana Odeyar
46	O.S. 119/2017 (SUMMONS)	04-02-2021	Shivanna Vs Shankaregowda	Shankar T.M
47	O.S. 321/2017 (SUMMONS) IA/1/2017	04-02-2021	S.T. Jayaramu Vs Gangamma	Chandre Gowda
48	O.S. 61/2018 (SUMMONS) IA/1/2018	04-02-2021	Sarojadevi H.N Vs G.Nagarajaiah	Ramakrishanaiah S.R
49	EX 20/2018 (SUMMONS)	04-02-2021	Srinivas Vs Sannamaraiah	V. Narendra
50	O.S. 301/2018 (SUMMONS) IA/1/2018	04-02-2021	Nasira Begum Vs Sanaula	Mumtaz Ahamed

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 307/2018 (SUMMONS) IA/1/2018	04-02-2021	N.V.Venkata Ramu Vs N.S.Venkatesha	B.K.V
52	O.S. 427/2018 (SUMMONS) IA/1/2018	04-02-2021	Abara Pasha Vs Farhathunnissa	Lakshman Shetty
53	O.S. 519/2018 (SUMMONS) IA/1/2018	04-02-2021	Nagarathna.D. Vs Kempamma	A.R.Rangaswamy
54	O.S. 523/2018 (SUMMONS)	04-02-2021	Manjula B. Vs D.B.Ananda Kumar	M.A. Chandraiah
55	O.S. 1/2019 (SUMMONS)	04-02-2021	Mallanna Vs Nanjamma	M.Guddappa
56	O.S. 49/2019 (SUMMONS) IA/1/2019	04-02-2021	Kumara Vs Boramma	Lokesh K.R
57	O.S. 103/2019 (SUMMONS) IA/1/2019	04-02-2021	Nethravathi Vs Shivanna alias Shivashwamy	M.A. Chandraiah
58	O.S. 105/2019 (SUMMONS) IA/1/2019	04-02-2021	Venkatalakshamma Vs Gangaiah	Nizam Pasha
59	Misc 7/2019 (SUMMONS)	04-02-2021	Girijamma Vs Ningappa	Chandrashekar C.S.
60	O.S. 115/2019 (SUMMONS)	04-02-2021	Hanumantha B S Vs Bhgyamma	B.R. Rangaswamy
61	O.S. 261/2019 (SUMMONS) IA/1/2019	04-02-2021	B H Annaiah Vs Chikkathayamma	Y K Yallaiah
62	O.S. 279/2019 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	04-02-2021	C K Dase Gowda Vs Kalashanaiah	B N Shivanna
63	O.S. 285/2019 (SUMMONS) IA/1/2019	04-02-2021	Boregowda Vs Ningamma	A.R.Rangaswamy
64	O.S. 327/2019 (SUMMONS) IA/2/2019	04-02-2021	Gangadharaiah Aliyas Raju Vs Rathnamma	B.R. Rangaswamy
65	O.S. 343/2019 (SUMMONS) IA/1/2019	04-02-2021	Karnatak Gramin Bank Vs Kumbaiah	H.M. Balaramaraju

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	O.S. 359/2019 (SUMMONS)	04-02-2021	Ramachandraiah Vs Venkatalakshamma	B.R. Rangaswamy
67	O.S. 377/2019 (SUMMONS) IA/1/2019	04-02-2021	Kamamma aliyas Kamala Vs Thimmappa	Nisar Ahamed
68	O.S. 427/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-02-2021	C K Sathish Vs A R Lakshmeesh	K.M. Thimmappa
69	O.S. 435/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-02-2021	Subhash R Vs Eramma	G.R. Kalpana
70	O.S. 451/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-02-2021	Gangamma Vs Nagaraju	Harsha B.S
71	O.S. 493/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-02-2021	Rangaswamaiah Vs Meenakshi	M.Guddappa
72	O.S. 509/2019 (SUMMONS) IA/1/2019	04-02-2021	Latha Vs Kamulamma	Krishnamurthy V
73	O.S. 523/2019 (SUMMONS) IA/1/2019	04-02-2021	Shankaraiah Vs C N Manohar	G H Nadiger
74	O.S. 539/2019 (SUMMONS)	04-02-2021	Padurangaiah Vs Doddarangaiah	Shankar T.M
75	O.S. 555/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-02-2021	Ramakrishnaiah R N Vs Cheluvarayappa	G.R. Kalpana
76	O.S. 559/2019 (SUMMONS) IA/1/2019	04-02-2021	Ashwini K S Vs Gowramma	Ranganatha J
77	FDP 10/2020 (NOTICE)	04-02-2021	Shivanna Vs Mallikarjuna	Venkataramu
78	O.S. 297/2016 (HEARING) IA/1/2016 IA/2/2016	04-02-2021	Moodligirigowda aliyas Muruli Vs Venkatesh T.M aliyas Venkateshaiah	Chikkegowda. C
79	O.S. 431/2017 (HEARING) IA/1/2017 IA/2/2017	04-02-2021	Aboobakar Sidiq Vs The State of Karnataka	A.R.Rangaswamy

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
80	FDP 3/2018 (HEARING)	04-02-2021	Abdul Azeez Vs Abzal Pasha	Chikkegowda. C
81	EX 8/2018 (HEARING)	04-02-2021	Kumara Vs Kempmma	Y K Yallaiah
82	O.S. 531/2018 (HEARING) IA/1/2018	04-02-2021	Sri Doddaiah Vs The State of karnataka	Chandre Gowda
83	FDP 21/2018 (HEARING)	04-02-2021	Kaveri Grameena Bank Vs Mahadevaiah.B.M.	Lakshmana
84	O.S. 329/2017 (EVIDENCE) IA/1/2017	04-02-2021	N.Gangadhara Vs Honnamma	L.V. Vijayakumar
85	O.S. 353/2019 (EVIDENCE) IA/1/2019	04-02-2021	Sathish S R Vs State Government represented by Chief secretary	Chandre Gowda

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 318/2018 (NOTICE)		Lakshmamma Vs Rudrappa	H.M. Balaramaraju
2	Crl.Misc. 260/2019 (NOTICE)		Lakshmamma Vs Rudrappa	H.M. Balaramaraju
3	Crl.Misc. 240/2020 (NOTICE)		Shaziya Banu Vs T.M.C Kunigal	Shivaprasad G.P
4	Crl.Misc. 272/2020 (NOTICE)		Mohamed Yakoob Vs The Chief officer	Nisar Ahamed
5	Crl.Misc. 275/2020 (NOTICE)		Kempamma Vs The Tahasildar	Harish H.G
6	Crl.Misc. 203/2019 (A.D.R.)		Sowamy B J Vs Ramesh J J	Y K Yallaiah
<u>11.00 AM to 02.00PM</u>				
7	Crl.Misc. 5/2019 (SUMMONS)		K.H.Vijayalakshmi aliyas Puttamma Vs D.Basavaraju	G.S. Narayana
8	Crl.Misc. 354/2013 (NOTICE)		SUMOTTO BY COURT Vs RAMA ALIAS SURESH	
9	Crl.Misc. 391/2016 (EVIDENCE) IA/1/2016		Manjunathagowda Vs Krishana	D. SathyaNarayana Odeyar
10	C.C. 1216/2017 (EVIDENCE)		Krishnappa L.K Vs Yogeasha G	M.Guddappa
Cases listed below are adjourned due to Covid 19				
11	C.C. 1011/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Mohan Kumar	A.P.P.
12	C.C. 1012/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Yashvanth	A.P.P.
13	C.C. 1013/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Ravi	A.P.P.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1014/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Venkatesha	A.P.P.
15	C.C. 1015/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Murthacharya	A.P.P.
16	C.C. 1016/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Bharath	A.P.P.
17	C.C. 1017/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Chandpasha	A.P.P.
18	C.C. 1018/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Nawaz pasha	A.P.P.
19	C.C. 1019/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Venkataramana	A.P.P.
20	C.C. 1020/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Sharavana	A.P.P.
21	C.C. 1021/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Nagaraju	A.P.P.
22	C.C. 1022/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Asif	A.P.P.
23	C.C. 1023/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Kiran	A.P.P.
24	C.C. 1024/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Ramesh	A.P.P.
25	C.C. 1025/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Thanveer Pasha	A.P.P.
26	C.C. 1026/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Ananda	A.P.P.
27	C.C. 1027/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Rajanna	A.P.P.
28	C.C. 1028/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Sathisha	A.P.P.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 1029/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Kiran	A.P.P.
30	C.C. 1030/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Vijayendra	A.P.P.
31	C.C. 1031/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Appaji gowda	A.P.P.
32	C.C. 1032/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Krishnappa	A.P.P.
33	C.C. 1033/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Shivakumar	A.P.P.
34	C.C. 1034/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Kempaiah	A.P.P.
35	C.C. 1035/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Shivappa	A.P.P.
36	C.C. 1036/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Prasanna	A.P.P.
37	C.C. 1037/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Naseer Pasha	A.P.P.
38	C.C. 1038/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Hanumaiah	A.P.P.
39	C.C. 1039/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Varadaraju	A.P.P.
40	C.C. 1040/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Bharath	A.P.P.
41	C.C. 1041/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Chidananda	A.P.P.
42	C.C. 1042/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Siddagangaiah	A.P.P.
43	C.C. 1043/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Santhosh	A.P.P.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	C.C. 1044/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Siddagangaiah	A.P.P.
45	C.C. 1045/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Lakshmana	A.P.P.
46	C.C. 1046/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Siddagangaiah	A.P.P.
47	C.C. 1047/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Rajesha	A.P.P.
48	C.C. 1048/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Mahadeva	A.P.P.
49	C.C. 1049/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Nishanth	A.P.P.
50	C.C. 1050/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Jayarama	A.P.P.
51	C.C. 1051/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Sadiq	A.P.P.
52	C.C. 1052/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Venu	A.P.P.
53	C.C. 1053/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Kowshik	A.P.P.
54	C.C. 1054/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Siddagangaiah	A.P.P.
55	C.C. 1055/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Lingaraju	A.P.P.
56	C.C. 1056/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Mubharak	A.P.P.
57	C.C. 1057/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Manjunatha	A.P.P.
58	C.C. 1061/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Nvajz	A.P.P.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	C.C. 1075/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Manjappa	A.P.P
60	C.C. 1076/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Somashekara	A.P.P
61	C.C. 1077/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Harisha	A.P.P
62	C.C. 1079/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Fayaz Pasha	A.P.P
63	C.C. 1080/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Sandeepa	A.P.P
64	C.C. 1081/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Siraj Pasha	A.P.P
65	C.C. 1082/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Palaniswamy	A.P.P
66	C.C. 1083/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Loksha	A.P.P
SUMMONS TO ACCUSED				
67	C.C. 1010/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Mahalingaiah	A.P.P.
68	C.C. 1058/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Govindaraju	A.P.P.
69	C.C. 1059/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Girisha	A.P.P.
70	C.C. 1060/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Venkatesha	A.P.P.
71	C.C. 1062/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Srinivasa	A.P.P.
72	C.C. 1063/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Danaraju	A.P.P.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
73	C.C. 1064/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Dhanaraj	A.P.P
74	C.C. 1065/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Kumar	A.P.P
75	C.C. 1066/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Guruprasad	A.P.P
76	C.C. 1067/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Gangadar	A.P.P
77	C.C. 1068/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Nagesha	A.P.P
78	C.C. 1069/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Narashimaha murthy	A.P.P
79	C.C. 1070/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Gangadhara	A.P.P
80	C.C. 1071/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Raju	A.P.P
81	C.C. 1072/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Jayaramaiah	A.P.P
82	C.C. 1073/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Nataraju	A.P.P
83	C.C. 1074/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Arunachala	A.P.P
84	C.C. 1078/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Raju	A.P.P
85	C.C. 1090/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Handarashekhar	A.P.P
86	C.C. 1091/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Somashekhar	A.P.P
87	C.C. 1092/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Hemanath	A.P.P

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
88	C.C. 1093/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Maruthi Kumar	A.P.P
89	C.C. 1094/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Rajesha	A.P.P
90	C.C. 1095/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Rangantha	A.P.P
91	C.C. 1096/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Bharath	A.P.P
92	C.C. 1097/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Billaiah	A.P.P
93	C.C. 1098/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Suresha	A.P.P
94	C.C. 1099/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Praveena	A.P.P
95	C.C. 1100/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Saqlain	A.P.P
96	C.C. 1101/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kunigal Police Station Vs Kaisar Pasha	A.P.P
97	CrI.Misc. 335/2017 (NOTICE)	04-02-2021	Lakshamma Vs Rudrappa	H.M. Balaramaraju
98	CrI.Misc. 68/2018 (NOTICE) IA/1/2018	04-02-2021	Balkij Banu Vs Mahammed Kaleel	G.R. Kalpana
99	CrI.Misc. 74/2019 (NOTICE) IA/1/2019	04-02-2021	Mamatha H Vs Mohanakumar R	G.R. Kalpana
100	CrI.Misc. 134/2019 (NOTICE)	04-02-2021	Lakkamma Vs Rudrappa	H.M. Balaramaraju
101	CrI.Misc. 182/2019 (NOTICE)	04-02-2021	Nagamma Aliyas Nagarathnamma Vs Venkatachalaiah	S.U. Singrigowda

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
102	CrI.Misc. 250/2019 (NOTICE)	04-02-2021	Boregowda Vs The Tahasildar	Prathapu K S
103	CrI.Misc. 40/2020 (NOTICE)	04-02-2021	Sumoto by Court Vs Raghu T N	A.P.P
104	CrI.Misc. 73/2020 (NOTICE)	04-02-2021	Ammayamma aliyas Lakshamma Vs The Tahasildar	B.R. Rangaswamy
105	CrI.Misc. 74/2020 (NOTICE)	04-02-2021	Ammayamma aliyas Lakshamma Vs The Tahasildar	B.R. Rangaswamy
106	CrI.Misc. 75/2020 (NOTICE)	04-02-2021	Prema aliyas Latha Vs Hanumanthegowda	Nisar Ahamed
107	CrI.Misc. 185/2020 (NOTICE)	04-02-2021	Lalithamma Vs The Tahasildar	Chandre Gowda
108	CrI.Misc. 186/2020 (NOTICE)	04-02-2021	Venkataraingaiiah Vs The Tahasildar	Chandre Gowda
109	CrI.Misc. 187/2020 (NOTICE)	04-02-2021	Rangaiah aliyas Mugaiah Vs The Tahasildar	Chandre Gowda
110	CrI.Misc. 188/2020 (NOTICE)	04-02-2021	Rangaiah aliyas Mugaiah Vs The Tahasildar	Chandre Gowda
111	CrI.Misc. 198/2020 (NOTICE) IA/1/2020	04-02-2021	Nagamma Vs Puttaswamy B	Shivanna
112	CrI.Misc. 202/2020 (NOTICE)	04-02-2021	Parvathamma Vs Shamachar	M.Guddappa
113	CrI.Misc. 241/2020 (NOTICE)	04-02-2021	Suresha Vs The Tahasildar	Nanjegowda M V
114	CrI.Misc. 242/2020 (NOTICE)	04-02-2021	Gangamma Vs The Tahasildar	N.R. Rajashekar
115	CrI.Misc. 456/2017 (APPEARANCE OF PARTY) IA/1/2017	04-02-2021	Shilpa Vs Mohan	G.R. Kalpana

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
116	C.C. 462/2018 (HEARING)	04-02-2021	G.R.Nagaraja Vs Yogeesha G	M.Guddappa
117	C.C. 842/2019 (HEARING)	04-02-2021	Dinesha K R Vs Vijayan V	Dhanalakshmi D
118	P.C.R. 146/2020 (HEARING)	04-02-2021	Vijayamma Vs K S Shankar	Chikkegowda. C
119	Crl.Misc. 461/2014 (APPEARANCE OF ACCUSED)	04-02-2021	SMT. JYOTHI C.K. Vs K.H. KUMAR	V.NARENDRA
120	Crl.Misc. 100/2015 (APPEARANCE OF ACCUSED)	04-02-2021	Lakshmamma Vs Shivananjaiah	Mumtaz Ahamed
121	Crl.Misc. 518/2016 (APPEARANCE OF ACCUSED)	04-02-2021	Bhagyamma Vs Gangaiah	D. Danalashmi
122	Crl.Misc. 185/2017 (APPEARANCE OF ACCUSED)	04-02-2021	Thirumalamma aliyas Nalina Vs Krishnamurthy	G.R. Kalpana
123	Crl.Misc. 13/2018 (APPEARANCE OF ACCUSED)	04-02-2021	Sumoto by Court Vs Gangadhara	

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
SS TO DEFT. BY -SERVICE				
1	O.S. 422/2020 (SUMMONS) IA/1/2020		Siddaiah Vs K. Nanjundaswamy	Manjunatha B.G
2	O.S. 408/2012 (EVIDENCE)		JAGADEESH Vs KAMALAMMA	DHANLAKSHMI
FURTHER EVIDENCE FOR PLNTF				
3	Misc 6/2016 (EVIDENCE)		Gopalagowda dead by L.Rs. Vs Krishnegowda	B.G. Ramachandra Prasad
4	Misc 7/2016 (EVIDENCE)		Gopalgowda dead by L.Rs. Vs Krishnegowda	B.G. Ramachandra Prasad
<u>11.00 AM to 02.00PM</u>				
5	O.S. 494/2016 (SUMMONS) IA/1/2016		D.K.Boregowda Vs D.K.Krishnaiah	Ramakrishnaiah
AMENDMENT				
6	O.S. 18/2006 (SUMMONS)		GANGAAMA Vs RAMANNA	
AWAIT COMMISSIONER WARRANT/REPORT				
7	EX 23/2010 (SUMMONS)		H.B. SHIVALINGAIAH Vs H.B. SHIVARAJU	K.N. SIDDEGOWDA H.M.BALARAMARAJU
SS TO DEFT. BY RPAD				
8	O.S. 208/2008 (SUMMONS)		REVAMMA Vs K P JAGADEESHA	K.G.NARAYANA A.R. RANGASWAMY
9	O.S. 338/2008 (SUMMONS)		S M RAMACHANDRA Vs CHANNIAH	B R RANGASWAMY K.NISAR AHAMED
10	O.S. 358/2013 (SUMMONS) IA/1/2013		LAXMAMMA Vs KANTIGOWDA	B R RANGASWAMY
STEPS				
11	O.S. 198/2010 (SUMMONS)		SHIVANNA ALIAS SREENIVASIAH Vs KEMPEGOWDA	M.GUDDAPPA B.G.RAMACHANDRAPRASAD
12	O.S. 436/2020 (NOTICE) IA/1/2020		K Nanjundaswamy Vs Siddaiah	Naveen Kumar P
13	O.S. 256/2019 (HEARING) IA/1/2019 IA/2/2019		Lakshamma Vs The Principal Secretary	Mumtaz Ahamed

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 194/2009 (A.D.R.)		C M RANGAIAH Vs RANGAPPA	M.GUDDAPPA B R RANGASWAMY
15	O.S. 286/2011 (A.D.R.)		GOWDAIAH Vs THIMMAMMA	B.K. RANGASWAMY C.CHANDRAGOWDA
16	O.S. 316/2013 (A.D.R.) IA/1/2013		JAYAMMA AND ANOTHER Vs H.R. REVANNA AND OTHERES.	M.GUDDAPPA
17	EX 32/2013 (A.D.R.)		PRAKASHA Vs THIBBAIAH	JAYALAKSHMI.H.
18	O.S. 296/2015 (A.D.R.) IA/1/2015		Muniyappa Vs Chikkamma	Rajesh G.A.
19	O.S. 330/2018 (A.D.R.)		Venkataramu Vs Shiva	G.R. Kalpana
CROSS EXAMINATION OF DW				
20	O.S. 417/2010 (EVIDENCE)		NACHEERAMMA DUNDAMMA Vs JAYAMMA	GIRISH SHIVAKUMARA
FURTHER EVIDENCE FOR PLNTF				
21	O.S. 84/2012 (EVIDENCE)		K.S. VISHWANATH Vs GNANASUNDARA	S.R. RAMAKRISHNAIAH M.GUDDAPPA
Cases listed below are adjourned due to Covid 19				
22	O.S. 316/2015 (SUMMONS)	10-02-2021	S.K.Nanjundaiah Vs Gangadharaiah	A.R.Rangaswamy
23	O.S. 404/2015 (SUMMONS) IA/1/2015	10-02-2021	Vasanthamma Vs Ramanna	D. SathyaNarayana Odeyar
24	O.S. 142/2016 (SUMMONS) IA/2/2016 IA/3/2016 IA/1/2016	10-02-2021	K.R. Rangaiah Vs Huchamma	M.Guddappa
25	FDP 8/2016 (SUMMONS)	10-02-2021	Bhagyamma Vs Srinivasa	S.U. Singrigowda
26	O.S. 362/2016 (SUMMONS)	10-02-2021	Huchamma Vs Gangaiah	D. SathyaNarayana Odeyar
27	O.S. 412/2016 (SUMMONS) IA/1/2016	10-02-2021	Krishnamurthy Vs Anjanappa	Chandre Gowda
28	O.S. 174/2020 (SUMMONS) IA/1/2020	10-02-2021	Ramlal Vs S.N.Krishnappa	K.M.Thimmappa

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 258/2020 (SUMMONS) IA/1/2020	10-02-2021	Marigowda K S Vs Siddagangaiah	B. H Jagadish
30	O.S. 280/2020 (SUMMONS) IA/1/2020	10-02-2021	Govindaiah Vs Gangadhara	C L vasanth kumar
31	O.S. 354/2020 (SUMMONS) IA/1/2020	10-02-2021	A C Nanjegowda Vs Deepika aliyas Suhasini	Venkataramu
32	O.S. 12/2014 (NOTICE)	10-02-2021	K. G. INDIRAMMA Vs K. G. RAMANNA	KRISHNA RAJ
33	O.S. 122/2017 (NOTICE) IA/1/2017 IA/2/2017	10-02-2021	Huchamma Vs Shivanna	A.R.Rangaswamy
34	EX 28/2017 (NOTICE)	10-02-2021	Chandramma Vs Hanumanthabhovi	Rajesh G.A.
35	O.S. 434/2017 (NOTICE) IA/1/2017 IA/2/2017	10-02-2021	Venkatesh Vs Venkatesha	Chikkegowda. C
36	EX 31/2019 (NOTICE)	10-02-2021	Sarojamma Vs Jayamma	Lokesh K.N
37	O.S. 220/2019 (NOTICE)	10-02-2021	Kapanaiah Vs Chikkathimmamma	Chandrashekar C.S.
38	O.S. 434/2020 (NOTICE) IA/1/2020	10-02-2021	Byatarangaiah Vs Govindaiah	G.R. Kalpana
39	O.S. 244/2014 (APPEARANCE OF PARTY) IA/1/2014	10-02-2021	SHANTHAMMA Vs KALASAMMA	M.R. PUTTRAJU
40	O.S. 216/2014 (HEARING) IA/1/2014	10-02-2021	PHILOMINATHERESA Vs JEORGE WILLIAM	T.M. SHANKAR
41	O.S. 424/2015 (HEARING) IA/1/2015	10-02-2021	Gangaiah Vs Bettaswamaiah	M.Guddappa
42	O.S. 252/2014 (EVIDENCE) IA/1/2014	10-02-2021	GANGAHANUMAMMA aliyas GANGA Vs HANUMAMMA	K.G. CHANDRANNA
43	O.S. 334/2014 (EVIDENCE)	10-02-2021	SANTHOSHA Vs SUNITHA	CHIKKEGOWDA
44	O.S. 356/2014 (EVIDENCE) IA/1/2014	10-02-2021	BEERAMMA Vs NANJIAH	C.S.CHANDRASHEKAR

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 420/2014 (EVIDENCE)	10-02-2021	LAKSHMAMMA Vs YASHODHAMMA	A.R. RANGASWAMY
46	O.S. 20/2015 (EVIDENCE)	10-02-2021	Kodaiah Vs Ningaiah	S.P Muddahanume gowda
47	O.S. 66/2015 (EVIDENCE) IA/2/2015 IA/1/2015 IA/3/2015	10-02-2021	Gangamma Vs Chikkamma	S.H. Doddahanumaiah
48	O.S. 106/2015 (EVIDENCE) IA/1/2015	10-02-2021	Shivakumar Vs Lakshamma	Naveeda Sultana
49	O.S. 114/2015 (EVIDENCE)	10-02-2021	Puttamma aliyas Gowramma Vs Venkatappa	G.A.Rajesh
50	O.S. 122/2015 (EVIDENCE)	10-02-2021	R.Narayan Vs Channaiaha Hiremath	M.Guddappa
51	O.S. 132/2015 (EVIDENCE) IA/1/2015	10-02-2021	Kempamma Vs Jayamma	H.R. Krishna
52	O.S. 44/2016 (EVIDENCE) IA/1/2016	10-02-2021	Lingappa Vs Chandraiah	Venkatesh
53	O.S. 442/2016 (EVIDENCE)	10-02-2021	Latha V.A Vs Anjanappa	B.R. Rangaswamy
54	O.S. 450/2016 (EVIDENCE)	10-02-2021	Chikka Honnamma Vs Shivanna	Naveen Kumar P
55	O.S. 476/2016 (EVIDENCE) IA/1/2016	10-02-2021	M.B.Krishnaveni Vs Padamma	Chandrashekar C.S.
56	O.S. 498/2016 (EVIDENCE) IA/1/2016 IA/2/2016	10-02-2021	Mayamma Vs Ningamma	Chikkegowda. C
57	O.S. 526/2016 (EVIDENCE) IA/1/2016	10-02-2021	Siddaramegowda Vs Gangamma	K.N. Siddegowda
58	O.S. 552/2016 (EVIDENCE) IA/1/2016	10-02-2021	Doddavenkatashetty Vs Chandramma	K.N. Ramachandraiah
59	O.S. 560/2016 (EVIDENCE)	10-02-2021	C.Chikkagangaiah Vs C.Doddachikkanna	Narasimmaiah
60	O.S. 4/2017 (EVIDENCE)	10-02-2021	Prasannakumar H.H. Vs H.K.Honnaiah	M.Guddappa

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 32/2017 (EVIDENCE)	10-02-2021	Thirumalaiah Vs H.Jairama	Mumtaz Ahamed
62	O.S. 68/2017 (EVIDENCE)	10-02-2021	S.G.Shivanna Vs Lakshmamma	Y K Yallaiah
63	O.S. 446/2017 (EVIDENCE) IA/1/2017 IA/2/2017	10-02-2021	Ganesh Vs Lakshmamma	
64	O.S. 510/2017 (EVIDENCE) IA/1/2017	10-02-2021	Mayanna Vs V.B Rangappa	S.Ramesh
65	O.S. 64/2018 (EVIDENCE)	10-02-2021	Thirumalaiah Vs H.H.Hanumaiah	B.R. Basavaraju
66	O.S. 82/2018 (EVIDENCE) IA/1/2018	10-02-2021	H.B. Surekha Vs Jayamma	V. Narendra
67	O.S. 172/2018 (EVIDENCE) IA/1/2018	10-02-2021	K.S.Ravichandra Vs K.S.Kumaraswamy	N.R. Rajashekar
68	O.S. 214/2018 (EVIDENCE) IA/1/2018 IA/2/2018	10-02-2021	Narashimaiah alias Kunduraiah Vs Thimmamma	Chandranna K.G
69	O.S. 220/2018 (EVIDENCE)	10-02-2021	Nargis Fathima Vs Sayed Javeed	D. SathyaNarayana Odeyar
70	O.S. 244/2018 (EVIDENCE)	10-02-2021	Thagadaiah Vs Ankaiah alias Kullaiah	C.S. Chandrashekar
71	O.S. 280/2018 (EVIDENCE)	10-02-2021	Ningaiah alias Dollaiah Vs Channaiah	Ranganatha J
72	O.S. 320/2018 (EVIDENCE) IA/1/2018	10-02-2021	Yashodamma Vs Gangaiah	M.A. Chandraiah
73	O.S. 334/2018 (EVIDENCE) IA/1/2018	10-02-2021	Ganganna Vs Lakshmamma	Shankar T.M
74	O.S. 396/2018 (EVIDENCE) IA/1/2018	10-02-2021	Gangaraju Vs Jalendra	Y K Yallaiah
75	O.S. 404/2018 (EVIDENCE) IA/1/2018	10-02-2021	Puttamma Vs A.C. Manjula	A.R.Rangaswamy
76	O.S. 440/2018 (EVIDENCE)	10-02-2021	Narayana Vs Ramanna	Narasimmaiah

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
77	O.S. 446/2018 (EVIDENCE)	10-02-2021	Rajamma Vs Lakshmi	Sunitha
78	O.S. 452/2018 (EVIDENCE) IA/1/2018	10-02-2021	Rajalakshim S. Vs N.Venkatesh	Manjunath S.V
79	O.S. 466/2018 (EVIDENCE)	10-02-2021	Kaveri Grameena Bank Vs Manjunatha R	Lakshman Shetty
80	O.S. 476/2018 (EVIDENCE)	10-02-2021	Chikkananjaiah Vs Sakamma	Y K Yallaiah
81	FDP 20/2018 (EVIDENCE)	10-02-2021	Kaveri Grameena Bank Vs Subhash.B.	Lakshmana
82	FDP 25/2018 (EVIDENCE)	10-02-2021	Kaveri Grameena Bank Vs Dasappa	Lakshmana
83	FDP 26/2018 (EVIDENCE)	10-02-2021	Kaveri Grameena Bank Vs Honna.B.K.	Lakshmana
84	O.S. 96/2019 (EVIDENCE) IA/1/2019 IA/2/2019	10-02-2021	Ashwathamma Vs State of Karnataka	B.R. Rangaswamy
85	O.S. 104/2019 (EVIDENCE) IA/1/2019 IA/2/2019	10-02-2021	Hutchamma Vs Mariyappa	B.G. Ramachandra Prasad
86	O.S. 170/2019 (EVIDENCE)	10-02-2021	Shivaraju.J.B. Vs Ranganatha.V.	K.P. Vishalakshi
87	O.S. 232/2019 (EVIDENCE) IA/1/2019	10-02-2021	V Shyamala Vs Sharadamma	G.R. Kalpana
88	O.S. 282/2019 (EVIDENCE) IA/1/2019	10-02-2021	T Srinivasa Vs Thimmamma	Singaiah S.H
89	O.S. 332/2019 (EVIDENCE) IA/1/2019	10-02-2021	Sharadamma Vs Shyamala	C L vasanth kumar
90	O.S. 354/2019 (EVIDENCE)	10-02-2021	Venkatalakshamma Vs Rajanna	Chandre Gowda
91	O.S. 506/2019 (EVIDENCE) IA/1/2019	10-02-2021	K S Vijayalakshmi Vs Nazeemunissa	A.R.Rangaswamy
92	O.S. 20/2020 (EVIDENCE) IA/1/2020	10-02-2021	C V Nanda Vs Deviramma	Ramesh K.H.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
93	O.S. 78/2020 (EVIDENCE)	10-02-2021	Gangahonnaiah Vs C H Honnappa	Shankar T.M
94	O.S. 540/2019 (ARGUMENTS) IA/1/2019	10-02-2021	Renukamma Vs Siddalingaiah	B.R. Rangaswamy
95	O.S. 388/2020 (FIRST HEARING)	10-02-2021	Saraswathi Vs Doddahonnaiah	Chandre Gowda
96	O.S. 428/2015 (A.D.R.) IA/1/2015	10-02-2021	K.S.Veerbhadrappaiah Vs K.S. Veeranna	M.Guddappa

Dangling IA:

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
AWAIT SUMMON/NOTICE				
1	Crl.Misc. 147/2020 (SUMMONS) IA/1/2020		Hanumamma (Sunitha) Vs Kumar	G.R. Kalpana
2	C.C. 1365/2012 (NOTICE)		HULIYURDURGA PS Vs NIJALINGA	B.K. VENKATAKRISHNA RAO
3	Crl.Misc. 342/2015 (APPEARANCE OF PARTY) IA/1/2015		Deviramma aliyas K.T.Kumari Vs K.M.Srinivasaiah	Venkataramu
4	P.C.R. 206/2016 (HEARING)		G.H. Venkatesh Vs Pradeep	S.U. Singrigowda
5	C.C. 665/2019 (FOR HBC)		Huliyurdurga Police Station Vs Basavaraju P K	A.P.P
6	C.C. 1259/2012 (EVIDENCE)		HULIYURDURGA Vs MELAGIRI	GANGADAR.C.M.
7	C.C. 888/2013 (EVIDENCE)		Huliyurdurga police Vs Boregowda	
8	C.C. 147/2014 (EVIDENCE)		AMRUTHUR PS Vs K.T. KRISHNAPPA	B R RANGASWAMY
9	C.C. 1250/2014 (EVIDENCE)		AMRUTHU PS Vs DANANJAY	
10	C.C. 241/2015 (EVIDENCE)		Amruthur Police Vs Muddegowda	
11	C.C. 405/2015 (EVIDENCE)		HDPS Vs Appaji gowda	
12	C.C. 734/2018 (A.D.R.)		Puttaswamaiah Vs Srinivas	Lakshman Shetty
Cases listed below are adjourned due to Covid 19				
13	C.C. 336/2018 (A.D.R.)	08-02-2021	Vinjay Kumar R Vs Ramadasa	Nanjegowda M.V

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 779/2018 (A.D.R.)	08-02-2021	H.A Hanumanthashetty Vs K.H.Prakash	Rajesh G.A.
15	C.C. 53/2016 (EVIDENCE)	08-02-2021	HULIYURUDURGA PS Vs Puttaraju	
16	C.C. 263/2016 (EVIDENCE)	08-02-2021	Huliyurdurga Police Vs Ramesh	
17	C.C. 58/2019 (EVIDENCE)	08-02-2021	Amruthur Police Station Vs Chethan Kumar	A.P.P
18	C.C. 981/2012 (APPEARANCE OF ACCUSED)	08-02-2021	AMRUTHUR Vs H J TIRUMALIAH	NARASIMHAIAH
19	C.C. 1254/2014 (APPEARANCE OF ACCUSED)	08-02-2021	AMRUTHUR PS Vs JAGADISH	
20	C.C. 777/2015 (APPEARANCE OF ACCUSED)	08-02-2021	HULIYURDURGA PS Vs Chennappa aliyas Chennaiah	
21	C.C. 1069/2016 (APPEARANCE OF ACCUSED)	08-02-2021	Huliyurdurga Police Vs Chandraiah	
22	C.C. 824/2017 (APPEARANCE OF ACCUSED)	08-02-2021	Huliyurdurga Police Station Vs Umesh	
23	C.C. 502/2016 (A.D.R.)	08-02-2021	Gopala B.N. Vs Rudresha R.	

Dangling IA: